3?0 Procurement & Pricing Policy of Wheat (St.)

this Plan onwards, we will continue to increase the number of district correspon- that by the next session, we would come There has been some cooperation before this House with that Bill. dents. from the Publication Division and the National Book Trust and I am sure they will also have better linkage, understand- 18.06 hrs. ing and planning of their year's schedule of books.

In Cuttack, I understand work on the studio-- Mr. Surendra Mohanty referred to this-has now finally started. Stores have been collected ; cement, steel etc. have been collected and work has started. A٩ far as the transmitter is concerned. I understand, this would be commissioned soon enough. About the other things that he referred to, my colleague, Mr. Guiral, has already explained the position.

Shri Hiren Mukherice referred to the take-over of Metro cinemas The ministry agreed in principle to acquire the cinemas provided they became available on bene- Ministers. ficial terms In fact, the Government have even considered it necessary to set up a negotiating committee consisting of repre-decided to continue the procurement of sentatives of various departments concerncd, with a view to negotiating with M/s. Tranarsa S.A. of Switzerland the terms and salers, both private and cooperative socieconditions of the purchase of theatres by ties, to operate under a system of licensing the Government.

SHRI P. M. MEHTA (Bhavnagar): On a point of order, Sir. He should be asked to continue tomorrow. The House has not extended the time of today's sitting.

just concluding.

MR. CHAIRMAN: He is just finishing.

SHRI DHARAM BIR SINHA: The foreign firms have offered to contact the Government of India in case their negotiations with the Indian Company fail. The Reserve Bank have not, however, given permission for the purchase of the shares by the Indian Company.

Regarding the Film Workers Bill, I hope

## STATEMENT RE PROCUREMENT AND PRICING POLICY OF WHEAT FOR 1974-75 SEASON

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): Sir, in the context of the present food situation, the policy that should be adopted in regard to procurement and pricing of wheat has assumed considerable importance. Despite 8 good kharif crop, the psychology of shortage prevailing in the country has unfortunately encouraged hoarding at all levels. The policy for 1974 in all aspects was considered in the National Food Advisory Council, the Consultative Committee of Parliament and the Conference of Chief

2. After cateful consideration, it has been wheat by the public agencies in all the States and, in addition, to allow wholeand control. The existing single State zones will be continued. There will be no restrictions on the movement of wheat within the States on trade account.

3. In the surplus States of Puniab. Haryana, U.P., Madhya Pradesh and Rajasthan, 50 per cent levy will be impos-SHRI DHARAM BIR SINHA: I am ed on the foodgrain traders, including such cooperative societies on their daily purchasee in the mandis/purchase centres, to be given to Government at a fixed price of Rs. 105/- per quintal. After the levy obligation has been discharged, the traders including such cooperative societies will be permitted to sell the levy-free wheat within the State or outside the State on the basis of a permit. In the other wheat producing States, the State Governments may undertake procurement by a graded levy on producers.

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SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order, Sir. It has trol and regulations including a ceiling on come out in the press that the wholesalers prices and stringent measures against vioare wanting Rs 150 a guintal for the wheat lations For successful implementation of they will give. We want a clarification. this policy, while opportunity has been Is it a mere trickery that they start with provided to cooperative societies, non-offi-Rs. 105 and after sometime demand Rs 25 cial committees will also be set up at more and go on like that? We want a different levels. categorical assurance that the price will under no circumstances be increased beyond Rs. 105. This is a very serious matter.

MR. CHAIRMAN: There is no point of order. The Minister may continue.

SHRI F. A. AHMED: In view of the need to improve market arrivals and maximise procurement of wheat and to encourage the growers to obtain a sufficiently remunerative price which will not only provide them with an incentive to expand production but also bring out stocks, it has been decided to fix the Government purchase price of wheat for the 1974-75 marketing season at Rs. 105/- per quintal for all varieties of wheat. Consequent upon the increase in the purchase price. the Central issue price of wheat will be revised to Rs 120/- per quintal for all varieties of wheat.

SHRI JYOTIRMOY BOSU: Sir, on a point of order. It is stated that the Central Government would purchase at a price of Rs. 105. But what would be the retail price at the ration shors?

MR. CHAIRMAN: Let the Minister finish his statement.

at giving the growers a good market price, tary functioning. I demand, therefore, improving availability of wheat particularly and I hope the representatives of opposiin the deficit States at the same time dis- tion parties would agree, that this must be couraging hoarding at all levels and re- decided in Parliament, and then they can ducing wide variations in the prices of say that they have changed the government foodgrains in various parts of the country. policy. Let the whole nation know what It is also expected to create conditions it is. favourable for equitable distribution of foodgrains produced in the country and to enable the public distribution system to My submission is that we are going to meet reasonable requirements.

The trade will operate under strict con-

SHRI LYOTIRMOY BOSU: Sir. I rise on a point of order. Firstly, the press has very clearly stated that the wholesalers want Rs. 150 per guintal of wheat. The Minister has stated that the price is Rs. 105 per quintal. So, he is making an untrue statement. Secondly, he says the issue price at the Central level would be Rs. 125 What would be the end price at the ration shops? Thirdly, we would like to have your consent for a full-fledged debate on this

SHRI H N MUKHERJEE (Calcutta-North East): Sir, I wish to raise a matter of principle relative to this kind of volte face in so far as government policy is concerned. We are not a Parliament to be told, in the manner that the Minister has told us, that something has been decided and that we should swallow it It is absolutely necessary, as early as possible, to have a discussion of this matter and have the decision approved by Parliament. Because, earlier, at one point of time. there was an effort to consult the representatives of political parties in this House. That process of consultation was given up. They have consulted, heaven knows which devil's interests which are involved, and they have brought about this change in policy in a manner which is dictatorial, SHRI F. A. AHMED: The policy aims which goes against the ways of patliamen-

> SHRI S. M. BANERJEE (Kanper): have a discussion on the Grants of the

Ministry of Agriculture, which would be coming up after about five or six days. It is surprising that when this morning this matter was raised by Shri Jyotirmoy Bosu and others, when the Deputy Speaker was in the Chair, the Minister was not here to give any answer. Now suddenly, at the fug end of the day, when the House is depleted in strength and when there is not even the quorum, he is making this statement. So, my submission is that we should have a discussion and it should not be implemented, unless the House passes it or rejects it After all, this House cannot be taken for granted. I cannot be a member of a post mortem House

श्री मयु लिमये (बाका) भ्राध्यक्ष महोदय, मैं दो बाले कहना चाहता ह। जहा नक इन की नयी नीति ना मवाल है इस के बारे मे ग्रखबारो मे एक ग्रामें से खबरे ग्रारही है गौर उस के ऊपर बाकायदा हम लोगो क द्वारा नोटिम दिए गए है। मै जानना बाहता ह कि हम लोगो के द्वारा जो ध्यान आकर्षण के मुझाव दिए गए थे उन के जबाब में इन का बयान क्यो नही झाया क्योकि उस के जबाद मे बयान झाता तो हम लोगो को प्रपनी बात रखने का मौका मिलता। तो इस मदन म इम के ऊपर तत्काल बहस करने का मौका मिल मौर मभी मली महोदय खलाना करे कि इस वक्त हिन्दुस्तान के कई इलाकों में खाम कर के बिहार में अनाज का इनना घोर अभाव है कि राजन की दुकानों में बिल्कूल झनाज नहीं है, लोग भक्तो मर रहे हैं, पश्चिमी बगाल से भी खबरे झा रही है, कई सूबो में भूखमरी से लोग मर रहे है, तो मली महोदय कम से कम यह इस बक्त बताने की कुपा करे कि बिहार मादि इलाको मे पत्रिलक बिस्ट्रीब्युशन सिस्टम के द्वारा अनाज का वितरण करने के बारे में तरकाल कौन से कदम बह उठाने जा रहे है?

SHRI DASARATHA DEB (Tripura East): In the very beginning, this Government has been saying that they were taking over the wholesale trade in foodgrains and they were allowing hoarders to hoard all the foodgrains. They have now stocked it. Now, this Government comes forward to make a statement, giving the right to these people to sell foodgrains at higher prices This is a very serious matter. You should allow this matter to be discussed in this House tomorrow itself.

MR. (HAIRMAN: Now, as you know, after the Minister makes a statement, under the Rules, there cannot be a discussion. As this was a matter which concerns the Members vitally, I permitted the Members to make some submissions.

As to whether there should be a discussion or not, I think, it will not be fair on my part to give a ruling. I will convey the feelings of the hon. Members to the Speaker. I know I am in the Chair and I exercise the powers of the Speaker. But as this matters relates to the business of the House, I feel, it will not be fair on my part to give a ruling. I will convey the feelings expressed by the hon. Members to the Speaker.

I adjourn the House to re-assemble tomorrow at 11 A M.

## 18.18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 29, 1974/Chaitta 8, 1896(Saka)